

GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO – 3643**  
ANSWERED ON – 02.04.2025

**SKILLED WORKFORCE**

3643. SHRI KUNWAR RATANJEET PRATAP NARAYAN SINGH:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:-

- (a) the details of Government's efforts to enhance India's skilled workforce to meet global demand;
- (b) the number of skilled professionals trained and certified under various initiatives during the last three years, particularly for overseas employment;
- (c) whether Government has entered into agreements with other countries for skill recognition and mobility, and, if so, the details thereof; and
- (d) the steps being taken to further align India's skill development programs with international industry standards to increase global employability?

**ANSWER**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI JAYANT CHAUDHARY)

(a) Sir, the Government has been working towards establishing institutional mechanisms to foster the global mobility of Indian workers as well as students, academicians, researches, business persons etc. The government has been proactively furthering the mobility for Indian workforce through diverse MoUs/ agreements such as, Migration and Mobility Partnerships, Labour mobility and Labour Welfare Agreements, Skill Development and Vocational Education and Training with destination countries, which establish a robust framework for legal migration. These agreements/MoUs seek to enhance global employment opportunities for Indian workers while protecting their labour rights, preventing irregular migration and supporting skill development.

(b) National Skill Development Corporation (NSDC), under the aegis of MSDE, has trained a total of 23,254 candidates and certified 22,455 in the past 3 years (2022-23, 2023-24, and 2024-25) for international mobility.

(c) and (d) Ministry of Skill Development and Entrepreneurship (MSDE) has MoUs or Memoranda of Cooperation (MoCs) with seven countries ,namely, Australia, Denmark, Japan, Germany, Qatar, Singapore and UAE, for cooperation in skill development and Vocational Education and Training.

Focused on increased opportunities for Indian workforce, both domestic and global, these agreements facilitate technical exchanges, collaborative training programs, qualification recognition, and the sharing of best practices.

Further, with the efforts of MSDE, the New Delhi Leaders Declaration accepted by the leaders of G20 made a commitment towards developing an international reference classification of occupations by skills and qualification requirements to facilitate cross-country comparability and mutual recognition of skills and qualifications. The International Labour Organization (ILO) will be the agency undertaking this study.

It is the constant endeavour of MSDE to engage with different countries and facilitate gainful employment opportunities to the youth of the country. Accordingly, NSDC, under the aegis of MSDE, has undertaken a study of following 16 countries to understand their skill requirements: Australia, Bahrain, Canada, Germany, Japan, Kingdom of Saudi Arabia, Kuwait, Malaysia, Oman, Qatar, Romania, Singapore, Sweden, United States of America, United Arab Emirates, and United Kingdom.

Additionally, in line with the Budget announcement for the fiscal year 2023-24, MSDE has proposed establishment of 30 Skill India International Centres (SIICs) across various states. The SIICs are envisioned as centralized hubs for individuals seeking employment abroad. The overarching goal of SIICs is to establish a 'Trusted Workforce Supply Chain' ensuring fair and transparent skilled mobility from India. Currently, two SIICs have been established, one in Varanasi and another at SDI, Bhubaneswar and further 05 centers have been approved by Project Steering Committee (PSC).

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